

HIGH COURT OF SIKKIM
GANGTOK

No. 54 Judl.HCS

Date: 22/10/2021

NOTIFICATION

It is hereby notified for general information of all concerned that the working hours of the High Court of Sikkim shall be from 10 A.M to 1 P.M. and from 2 P.M. to 4 P.M. with effect from 1st November, 2021.

By Order.

sd/-

REGISTRAR GENERAL

Memo No.: 5797-82 /Judl./HCS
Copy to:

Dated: 22/10/2021

1. The Additional Registrar- cum- P.P.S to Hon'ble the Chief Justice and Deputy Registrar- cum- PS to Hon'ble Chief Justice, High Court of Sikkim.
2. The Additional Registrar - cum- P.P.S to Hon'ble Judge, High Court of Sikkim, Gangtok.
3. The Private Secretary to the Hon'ble Judge, High Court of Sikkim, Gangtok.
4. The Advocate General, Government of Sikkim, Gangtok.
5. The Additional Advocate General, Office of the Advocate General, Gangtok.
6. The L.R.-cum-Secretary Law to the Government of Sikkim, Gangtok.
7. All District and Sessions Judges of Sikkim.
8. All Chief Judicial Magistrates of Sikkim.
9. All Senior Civil Judges / Civil Judges-cum-Judicial Magistrates of Sikkim.
10. The President, Bar Association of Sikkim, Gangtok.
11. The President, Namchi Bar Association, Namchi, South Sikkim.
12. The President, Gyalshing Bar Association, Gyalshing, West Sikkim.
13. All Readers.
14. Computer Cell for uploading in the Official website
15. Guard file and file.

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22.10.21
REGISTRAR